

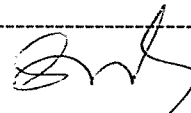

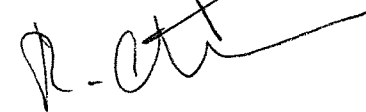
(9)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25-10-2018 AT 10-30 AM

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :  
PETITION NUMBER : CP/29/2018  
NAME OF THE PETITIONER(S) : Dharamchand kochar & 1  
NAME OF THE RESPONDENT(S) : K.D.P Properties pvt ltd & 1  
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	R. SUBRAMANIAM	Respondent	
2.	J. RAJAGOPAL SANKAR	Respondent	
3.	R. Chandrasekhar	Petitioner	

**ORDER**

Since the Petitioner Counsel has stated that the respondents filed reply today only and sought for time, time is extended by 15 more days for filing rejoinder, if any.

List this matter for final hearing on **28.11.2018**.

  
(S.VIJAYARAGHAVAN)  
Member (Technical)

  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)